

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of (1) Principal Magistrates of Juvenile Justice Boards of the State of Telangana to undergo one day Intensive Training Programme scheduled to be held on 31.01.2026 (Saturday), at the Telangana State Judicial Academy, Secunderabad, **through physical mode** and (2) Senior Civil Judges who are holding full Additional Charge of the posts of Secretaries of District Legal Services Authorities of Medchal Malkajgiri and Hyderabad Districts to participate in the above said One day Intensive Programme on “Juvenile Justice” scheduled to be held on 31.01.2026 (Saturday), at the Telangana State Judicial Academy, Secunderabad (3) the other Junior Civil Judges-cum-Judicial Magistrates of First Class except Principal Magistrates of Juvenile Justice Boards of the State of Telangana to participate in the said programme on 31.01.2026 **through virtual mode** – **ORDERS – ISSUED.****

READ: 3. Letter Roc.No.800/2025-26/TSJA-Sec'bad, dated: 07.01.2026 from the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad.
 4. Letter ROC.No.800/2025-2026/TSJA-Sec'bad, dated 20.01.2026, from the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO(S).170 & 318/2026-B.SPL., DATED: 24.01.2026

In the circumstances stated by the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad, in her letter read above, the High Court is pleased to pass the following orders:

I

The Principal Magistrates of Juvenile Justice Boards of the State of Telangana, are hereby nominated to undergo one day Intensive Training Programme on “Juvenile Justice” **on 31.01.2026 (Saturday), through Physical Mode** at the Telangana State Judicial Academy, Secunderabad.

II

The Senior Civil Judges who are holding full Additional Charge of the posts of Secretaries of District Legal Services Authority of Medchal Malkajgiri and Hyderabad Districts are hereby nominated to participate in the One day Intensive Training Programme on “Juvenile Justice” scheduled to be held **on 31.01.2026 (Saturday), through Physical Mode** at the Judicial Academy, Secunderabad.

The nominated Officers are directed to report at the Telangana State Judicial Academy, Secunderabad **at 08.30 a.m., on 31.01.2026 (Saturday).**

The concerned Principal District & Sessions Judges / Unit Heads are directed to make necessary in-charge arrangements to the officers who are nominated to the said Training Programme and intimate the same to the High Court for information.

III

The other Junior Civil Judges-cum-Judicial Magistrates of First Class **except** Principal Magistrates of Juvenile Justice Boards in the State of Telangana are also nominated to undergo the above said Training Programme **on 31.01.2026, through Virtual Mode.**

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The URL Link and Meeting ID to join the Programme:

URL Link: <https://hcts.webex.com/meet/tsja.secbad>

Meeting ID: **1261117830**

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said program by physical mode and virtual mode.
 2. The nominated officers who are attending the programme through physical mode are entitled only for actual journey time.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Principal Special Judge for trial of CBI Cases, Hyderabad.
9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem - Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudem
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthi
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy
 - 25) Medchal-Malkajgiri
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

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13. THE SECTION OFFICERS :

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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